



OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, BALASORE.
(TOUZI SECTION)

No. 8005/Tz

Date. 02.08.2023

To

The Registrar,
National Green Tribunal,
Principal Bench, New Delhi.

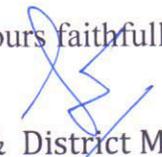
Sub:- Submission of factual report of the Joint Committee constituted in connection with O.A No. 106/2023 filed by Rakesh Kumar Mallik Vrs- State and others.

Sir,

In inviting a reference to the subject cited above, it is to intimate here that the members of the Committee have visited the site on 03.05.2023. The factual report is being prepared basing on the spot visit of the members and the report received from different Department/Quarters related to the said O.A case.

The factual report so prepared as per direction of Hon'ble NGT/PB, New Delhi is submitted here with for necessary placement before Hon'ble NGT/PB, New Delhi in the next date of listing of the case i.e. 04.08. 2023.

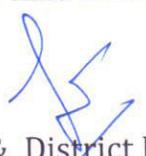
Yours faithfully,


Collector & District Magistrate,
Balasore.

Memo No. 8006/Tz.

Dt. 02.08.2023

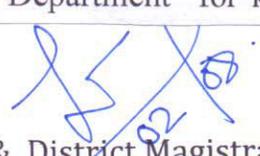
Copy Submitted to the Advocate General Odisha, Cuttack for kind information and necessary action.


Collector & District Magistrate,
Balasore.

Memo No. 8007/Tz.

Dt. 02.08.2023

Copy Submitted to the Additional Chief Secretary, Revenue and Disaster Management Department/ Additional Chief Secretary, Steel & Mines Department for kind information and necessary action.


Collector & District Magistrate,
Balasore.

As per orders of Hon'ble NGT/PB, New Delhi, dt. 3rd March, 2023, a Joint Committee comprising Chief wildlife Warden, State PCB, MoEF & CC Regional Office, Bhubaneswar & District Magistrate, Balasore was constituted and the Joint Committee was asked to submit a factual report after due spot visit.

The Chief Wildlife Warden, Odisha has authorised Regional Chief Conservator of Forests, Baripada and the State PCB also authorised Regional Officer, State Pollution Control Board, Balasore to be the Member of the Committee.

The date was fixed to 03.05.2023 for spot visit by the Committee. As per scheduled programme the Committee members reached at the spot by 11.00 A.M and visited the site.

During the course of visit, the following observations have been made by the Committee:-

- The Tahasildar, Soro guided the Committee to different Crusher Units running in Mahumuhan and Khanjamahal area. The Committee found all **12** crusher Units are running outside Eco Sensitive Zone notified boundary of Kuldiha Wildlife Sanctuary. No crusher Unit is installed within the Elephant Corridor as Khanjamahal & Mahumuhan crusher area is not coming within Kuldiha-Hadagarh-Similipal-Kuldiha Elephant Corridor of Balasore District. So, running of crusher Units in the said area do not hamper any elephant movement.
- The Crusher Units in the locality are running with valid documents like Sitting Criteria Certificate issued by Collector and District Magistrate basing on the Guidelines of Forest and Environment Department time to time. The latest Guideline for issuance of Sitting Criteria Certificate for installation of Stone Crusher Unit communicated by Forest, Environment and Climate Change Department vide Letter No. **18226/F & E dt. 06.08.20210** (copy enclosed) stipulates that:-

- i) No stone crusher Unit shall be allowed to operate within 500 metres from the established authorised habitation, educational Institution, Hospitals, Courts, and Public Offices. The Stone Crusher will not be considered to be violating the sitting criteria, if new habitation comes up within the restricted area of 500 metres after consent to establish is granted by the State pollution Control Board.
 - ii) No stone crusher shall be established/operated within 200 metres from the State Highway (SH) and National Highways (NH)
 - iii) No stone crusher shall be allowed to operate within 1 K.M from the Municipality/ NAC areas notified by the Government of Odisha.
 - iv) Permission for temporary stone crusher exclusively for construction of NH/SH may be allowed for construction period.
- It is objected that the crusher units are adjacent to PWD District road near permanent village. But the Guideline is silent about PWD road and 2-3 crusher units found within 500 metres of established authorised habitation. Such habitation came up after Sitting Criteria Certificates were issued in favour of the Crusher Unit which are not violating the terms and conditions of the above Guideline of Forest and Environment Department, Government of Odisha.
 - As regards set up of crusher units on grazing land (Gochar land), the Tahasildar, Soro was asked by the Committee to submit a detailed report of crusher units including status of land on which the crusher units are erected. Accordingly, the Tahasildar, Soro along with Regional Officer, State Pollution Control Board, Balasore and Forest Official have enquired into the crusher units jointly and Tahasildar, Soro has submitted a detailed report on the crusher units running in Soro Block area vide his **Letter No. 2622 dt. 20.05.2023** (copy enclosed). It reveals from the report of the Tahasildar that the crusher unit of Soro Tahasil are running CTO/CTE issued from Regional Office, State Pollution Control Board, Balasore, certificate from General Manager, District Industries Centre, Balasore and other related Departments. Not a single patch of Grazing land has been used by the proprietors for installation of crusher unit. The detail crusher wise report given below:-

- **Satyanarayan Stone Crusher**

Satya Narayan Crusher Unit has obtained the sitting criteria certificate on 30.01.2023 to operate in mouza Gopalpur over Plot No. 461, 462,463,462/752 of Khata No. 181/393. During the time of issue of sitting criteria on dt. 30.01.2013, the proposed site was 01 km away from the National Highway -5, 2.5 km from local village, 4 km from school, college, Hospital and Govt. Offices, and more than 500 metre from new habitation.

From the joint report, it reveals from the enquiry report that the proposed site is 01 km away from the National Highway -5, 900 metre from educational institution, 3 km from Hospital, 2 km from Public Offices, and 100 metre from new habitation.

- **Mahalaxmi Stone Product**

Mahalaxmi Stone Product has obtained the sitting criteria certificate on 15.10.2011 to operate in mouza Nuapur over Plot No. 151,152 of Khata No. 157/6. During the time of issue of sitting criteria on dt. 30.01.2013, the proposed site was 03 km away from the National Highway -5 and more than 500 metre from new habitation.

From the joint report, it reveals that the proposed site is 2.61 km away from the National Highway -5, 800 metre from educational institution, 3 km from Hospital, 3 km from Public Offices, and 20 metre from new habitation i.e. the habitation came up after sitting criteria is issued.

- **Panchulingeswar Stone crusher**

Panchulingeswar Stone Crusher Unit has obtained the sitting criteria certificate on 12.11.2013 to operate in mouza Champo over Plot No. 433,435 of Khata No. 119/84. During the time of issue of sitting criteria on dt. 30.01.2013, the proposed site was 03 km away from the National Highway -5, 01 km from school, college, Hospital, Govt. Offices and authorised habitation.

From the joint report, it reveals that the proposed site is 3.13 km away from the National Highway -5, 2.6 km from educational institution, 2.6 km from Hospital, 2.6 km from Public Offices, and 40 metre from new habitation the habitation came up after sitting criteria is issued.

- **Durga Stone Crusher**

Durga Stone Crusher Unit has obtained the sitting criteria certificate on 04.03.2013 to operate in mouza Angula over Plot No. 1227/2570, 1227/2781 of Khata No. 472/649. During the time of issue of sitting criteria on dt. 04.03.2013, the proposed site was 06 km away from the National Highway -5, 01 km from nearest basti of village Bagudi and Angula, 01 km from school and college, 05 kms away from Hospital and Govt. Offices.

From the joint report, it reveals that the proposed site is 4.17 km away from the National Highway -5, 890 metre from educational institution, 890 km from Hospital, 890 km from Public Offices, and 40 metre from new habitation the habitation came up after sitting criteria is issued.

- **Sakhi Stone Crusher**

Sakhi Stone Crusher Unit has obtained the sitting criteria certificate on 21.12.2011 to operate in mouza Gobindapur over Plot No. 91, 94 of Khata No. 333/02. During the time of issue of sitting criteria on dt. 21.12.2011, the proposed site was 12 km away from the National Highway -5, 02 km from PWD Road, 01 km from authorised habitation, educational Institution, hospital, Court and Publics Offices.

From the joint report, it reveals that the proposed site is 6.40 km away from the National Highway -5, 1 km from educational institution, 1km from Hospital, 1.5 km from Public Offices, and 770 metre from Gobindapur and Diapokari.

- **Baidyanath Stone Crusher**

Baidyanath Stone Crusher Unit has obtained the sitting criteria certificate on 21.07.2018 to operate in mouza Khanjamahal over Plot No. 453/496, 452/497, 452/674, 452/672, 451, 453 of Khata No. 135/210. During the time of issue of sitting criteria on dt. 21.07.2018, the proposed site was more than 200 meter away from the National Highway -5, more than 200 metre from PWD Road, more than 500 metre from authorised habitation, educational Institution, hospital, Court and Publics Offices.

From the joint report, it reveals that the proposed site is 6.40 km away from the National Highway -5, 1.20 km from educational institution, 2 km from Hospital, 2 km from Public Offices, and 1 km from new habitation.

- **Saraswati Stone Crusher**

Saraswati Stone Crusher Unit has obtained the sitting criteria certificate on 17.07.2018 to operate in mouza Khanjamahal over Plot No. 450/620, 450/621/624, 267, 268, 269 of Khata No. 135/228, Plot No. 450/620/680, 450/621/624/681, 267/682, 268/679, 267/678 of Khata No.135/226. During the time of issue of sitting criteria on dt. 17.07.2018, the proposed site was more than 200 meter away from the National Highway -5, more than 200 metre from PWD Road, more than 500 metre from authorised habitation, educational Institution, hospital, Court and Publics Offices.

From the joint report, it reveals that the proposed site is 6.40 km away from the National Highway -5, 1.29 km from educational institution, 2 km from Hospital, 2 km from Public Offices, and above 1 km from new habitation.

- **Shree Jagannath Stone Crusher**

Shree Jagannath Stone Crusher Unit has obtained the sitting criteria certificate on 01.10.2010 to operate in mouza Gobindapur over Plot No. 271,274 of Khata No. 88. During the time of issue of sitting criteria on dt. 1.10.2010, the proposed site was 8 km away from the National Highway -5, 1 km from nearest village Gobindapur, 500 metre from authorised habitation, educational Institution, hospital, Court and Publics Offices.

From the joint report, it reveals that the proposed site is 6.40 km away from the National Highway -5, 3km from educational institution, 2.08 km from Hospital, 2.08 km from Public Offices, and above 1 km from new habitation.

- **Mahalaxmi Stone Crusher**

Mahalaxmi Stone Crusher Unit has obtained the sitting criteria certificate on 16.10.2007 to operate in mouza Mahumuhana over Plot No. 297/2548 of Khata No. 674/340. During the time of issue of sitting criteria on dt. 16.10.2007, the proposed

site was 8 km away from the National Highway -5, 1 km from school, college and Temple. 21

From the joint report, it reveals that the proposed site is 8.40 km away from the National Highway -5, 1.8 km from educational institution, 1.8 km from Hospital, 1.8 km from Public Offices, and 530 metre from new habitation the habitation came up after sitting criteria is issued.

- **Mukteswar Stone Crusher unit -1**

Mukteswar Stone Crusher Unit -1 has obtained the sitting criteria certificate on 30.01.2002 to operate in mouza Mahumuhana over Plot No. 297/2548/1 of Khata No. 674/92 .

From the joint report, it reveals from the enquiry report that the proposed site is 8.40 km away from the National Highway -5, 2.1 km from educational institution, 2.1 km from Hospital, 2.1 km from Public Offices, and 680 metre from new habitation.

- **Mukteswar Stone Crusher unit -2**

Mukteswar Stone Crusher Unit-2 has obtained the sitting criteria certificate on 30.01.2002 to operate in mouza Mahumuhana over Plot No. 297/2548/1 of Khata No. 674/92.

From the joint report, it reveals that the proposed site is 8.40 km away from the National Highway -5, 2.1 km from educational institution, 2.1 km from Hospital, 2.1 km from Public Offices, and 680 metre from new habitation.

- **Maa Stone Crusher unit**

Maa Stone Crusher Unit has obtained the sitting criteria certificate on 03.11.2018 to operate in mouza Mahumuhana over Plot No. 293 of Khata No. 674/1052. During the time of issue of sitting criteria on dt. 03/11/2018 , the proposed site was more than 200 meter away from the National Highway -5, more than 500 metre from nearest habitation, educational Institution, hospital, Court and Publics Offices.

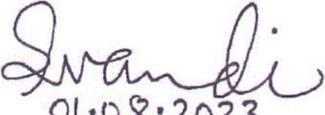
From the joint report, it reveals that the proposed site is 8.40 km away from the National Highway -5, 2 km from educational institution, 2 km from Hospital, 2 km from Public Offices, and 680 metre from new habitation.

Besides the above crusher units, three Crusher Units namely, Sri Durga Condev Crusher Unit, UMSL Crusher Unit and Brij Gopal Crusher Units are running temporarily for crushing of stone for their road projects.

Moreover, a Joint Squad at the District Level has been constituted to watch over illegal extraction of stone in Bagudi area under Soro Tahasil. Enforcement camp has been set in the stone quarry area of the locality and the Squad Team with assistance of police personnel watching over the area round the clock to curb the illegal activities of the miscreants.

- Heavy penalties have been imposed by the Tahasil Level Enforcement Team, Sub-Division Level Enforcement Team as well as District Team if illegal transportation of stone is found in the Bagudi crusher area.

This is submitted for kind appraisal of the Hon'ble NGT.

 Regional Officer, S.P.C.B, Balasore Regional Officer State Pollution Control Board, Odisha, Balasore.	 I/C Field Director, Similipal Tiger Reserve R.C.C.F, Baripada Field Director, Similipal Tiger Reserve -Cum-Regional C.C.F., Baripada	 01.08.2023 Sandeep Nandi Scientist-B Integrated Regional Office, MoEF & CC, Bhubaneswar. संदीप नन्दी/ Sandeep Nandi वैज्ञानिक 'बी' / Scientist B भारत सरकार/ Govt. of India पर्यावरण, वन एवं ज.प. मंत्रालय/ Min of Env. Forest & CC एकीकृत क्षेत्रीय कार्यालय/ Integrated Regional Office भुवनेश्वर/ Bhubaneswar	 Collector & DM Balasore. Collector & District- Magistrate, Balasore
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Government of Orissa
Forest and Environment Department

ORDER

Bhubaneswar, Dated the



No. ENV.1-19/2010 18226 F&E., In exercise of the powers conferred by Section 3 of the Environment (Protection) Act, 1986 (29 of 1986), read with rule 4 of the Environment (Protection) Rule, 1986 and the notification of the Government of India in the Ministry of Environment and Forests (Department of Environment, Forest and Wildlife), No. SO-152(E), dated the 10th February 1988 and in super-session of order issued by the Government of Orissa in the Forest and Environment Department No.1309-Env-1-55/2003/F&E, dated the 1st August, 2006 and No.9507-Env-1-80/97-F&E, dated the 13th May 1998, the State Government do hereby issue the following directions to the persons carrying on the operation of Stone Crushers in the State, namely:

1. All stone crusher units shall install adequate dust suppression and air pollution control systems so that the Suspended Particulate Matter measured between 6 to 10 mts. from any process equipment shall not exceed 600µg/m³ and shall implement all pollution control measures as notified under the said Act by the Ministry of Environment and Forests (MoEF), Government of India from time to time.
2. No stone crusher unit shall be allowed to operate within 500* mtrs from the established authorized habitation, educational institution, hospitals, courts and public offices. The stone crusher will not be considered to be violating the siting criteria, if new habitation comes up within the restricted area of 500 mtrs after consent to establish is granted by the State Pollution Control Board.
3. No stone crusher shall be established / operated within 200 mtrs from the State Highway (SH) and National Highway (NH).
4. No stone crusher shall be allowed to operate within 1 km from the Municipality / NAC area as notified by the Government of Orissa.
5. Permission for temporary stone crusher exclusively for construction of NH/SH may be allowed for the construction period.
6. A green belt of tall long foliage trees shall be created along the boundary of the crusher units.
7. The District Collector shall ensure that no stone crusher continue to operate in violation of these directions beyond 3 months of issue of this notification. They shall ensure physical closure/ demolition of said stone crusher units which do not comply with the directions as above.

N.B.* The distances will be measured point to point, as the crow flies.

By order of the Governor
U.N.Behera,
Principal Secretary to Government

Handwritten notes: CEA, 8/10

Handwritten note: ECN

Handwritten notes: 8/10, 11/10

Handwritten notes: 11/10, 13/10

Handwritten notes: 13/10, 15/10

Memo No. 18227 F&E., Dated 6.8.10

Copy forwarded to the Director of Printing, Stationary and Publication, Madhupatna, Cuttack with a request to publish the order in an extraordinary issue of the Orissa Gazette and supply 100 copies of the order to this Department.

[Signature]
Director, Environment-cum-Special Secretary to Govt.

Memo No. 18228 F&E., Dated 6.8.10

Copy forwarded to all Department/ All Heads of the Departments/ All Revenue Divisional Commissioners for information and necessary action.

[Signature]
Director, Environment-cum-Special Secretary to Govt.

Memo No. 18229 F&E., Dated 6.8.10

Copy forwarded to all Collectos/ All Superintendents of Police for information and necessary action.

[Signature]
Director, Environment-cum-Special Secretary to Govt.

Memo No. 18230 F&E., Dated 6.8.10

Copy forwarded to P.S. to Chief Minister, Orissa/ P.S. to Chief Secretary/ P.S. to Agriculture Production Commissioner/ P.S. to Principal Secretary to Government, Forest and Environment Department for kind information of Chief Minister/ Chief Secretary/ A.P.C./ Principal Secretary, F & E Department respectively.

[Signature]
Director, Environment-cum-Special Secretary to Govt.

Memo No. 18231 F&E., Dated 6.8.10

Copy forwarded to the Chairman, Central Pollution Control Board, New Delhi/ State Pollution Control Board, Bhubaneswar for kind information.

[Signature]
Director, Environment-cum-Special Secretary to Govt.

Memo No. 18232 F&E., Dated 6.8.10

Ten (10) copies for guard file.

[Signature]
Director, Environment-cum-Special Secretary to Govt.

✓ Memo NO 502

At 17.9.10

*Copy to sub-collectors, BLS/Nilgama for information & necessary action;
copy to All Tahasildars for information & necessary action.*

Dist. collector, Cuttack

OFFICE OF THE TAHASILDAR, SORO

Ph No. 06788 221238

email: tahasildarsoro@gmail.com
tahasildarsoro@nic.in

Letter No. 2622

/ Dated: 20/05/2023

To

The Collector & District Magistrate,
Balasore

Sub: Submission of Joint enquiry report regarding Crusher Unit under
Soro Tahasil jurisdiction.

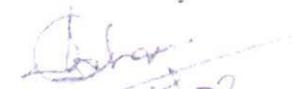
Ref: District Office Memo No. 4882/1z dt. 06.05.2023

Sir

With reference to the subject cited above, I am to transmit herewith
the joint enquiry report regarding Crusher unit under Soro Tahasil Jurisdiction for
favour of your kind information and necessary action.

Encl:- As above

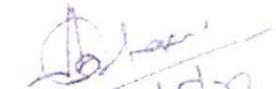
Yours faithfully


Tahasildar Soro

Memo No. 2623

Dated. 20/05/2023

Copy submitted to the Sub-Collector, Balasore for favour of Kind
information.


Tahasildar Soro

Joint enquiry report of stone crushing units under Soro Tahasil, Dist. Balasore

In pursuance of Order Hon'ble National Green Tribunal, Principal Bench, New Delhi in connection with O.A. No.106/2023/PB a district level committee has been constituted by the Collector & District Magistrate, Balasore vide his Order no 4881/ TZ dated 06/05/2023 comprising of (i) The Regional Officer, State Pollution Control Board, Odisha, Balasore, (ii) Tahasildar, Soro, Balasore, (iii) The Range Officer, Soro Wildlife Range, Oupada to submit the factual report on Crusher Unit under Soro Tahasil area.

In view of the above the Collector, Balasore directed the committee to visit the crusher unit in Soro Tahasil area and verify the Siting Criteria Certificate of the unit. If the years of issuance of sitting Criteria Certificate is found more than three years older, then the committee is directed to recommend rejection of the certificate and applying for fresh Siting Criteria Certificate. The team visited the site for joint enquiry on dated 08.05.2023 and 09.05.2023. The detail report is given below.

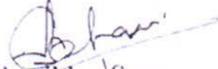
1. Out 15 crusher units two crusher units namely UMSL Ltd. (Stone Crusher Unit) and Sri Durga Condev Stone Crusher Unit have got sitting criteria certificate on 24.01.2023 and 21.11.2022 respectively and one crusher unit namely M/S Brija Gopal Crusher Unit has got temporary sitting Criteria Certificate on 01.03.2019.
2. Four Crusher units namely Satyanarayan Stone Crusher Unit, Mahalaxmi Stone Industries, Panchulingeswar Stone Crusher Unit, Druga Stone Product have got Sitting Criteria Certificate on 30.01.2013, 15.10.2011, 12.11.2013 & 04.03.2013 respectively which is more than three years and connected with P.W.D Road. Some new habitations came up and established after installation crusher unit within 100 m from Satyanarayan Stone Crusher Unit, 20 m from Mahalaxmi Stone Industries, 40m from Panchulingeswar Stone Crusher Unit, 30 m from Druga Stone Product unit which violate the guideline fixed by the Govt. Odisha vide Forest & Environment Department Order No. ENV. 1/19/2010 dt. 06.08.2010. M/s Mahalaxmi Stone Industries violates the guidelines which was observed during last visit of the then committee on dated 05.07.2011.
3. Rest Eight Crusher units namely Sakhi Stone Crusher, Baidanath Minerals (Stone Crusher Unit), Saraswati Stone Crusher, Shree Jagannath Crusher, Mahalaxmi Stone Product, Muketswar-1 Stone Crusher Unit, Mukteswar -2 Stone Crusher Unit, Maa Stone Cone Crusher have got sitting criteria certificate 21.12.2011, 21.07.2018, 17.07.2018, 01.10.2010, 16.10.2007, 30.01.2002, 30.01.2002 and

03.11.2018 respectively which is more than three year and these crusher unit connected with quarry road to R.D. Road.

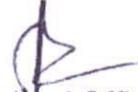
The detail enquiry report regarding present status of these crusher unit is enclosed herewith for your kind reference. The committee unanimously recommended that necessary step may be taken as per guideline fixed by the Govt. Odisha vide Forest & Environment Department Order No. ENV. 1/19/2010 dt. 06.08.2010.



Range Officer,
Soro wildlife Range, Oupada
Forest Range Officer
Soro(W.L)Range, Oupada



Tahasildar, Soro



Regional Officer
SPCB, Odisha, Balasore

SI No.	Name of the Crusher Unit	Name of proprietor	mouza	Khata No.	Plot No.	Date of Issue sitting criteria	Distance from State Highway and National High Way	distance from nearest new habitation	distance from educational institute ,hospital,and Public office	distance from nearest temple	distnce from munciplaiity	Connect with R.D. Road or not	Distance from ESZ
1	Satya Narayan Stone Crusher	Bharati Mohapatra	Gopalpur	181/393	461,462,463,462/752	30.01.2013	1km	100m	Educational Institution-900m,Hospital-3km, Public Office -2km	900m	1km	connect with PWD Road	Outside
2	Mahalaxmi Stone product	Indurani Mohapatra	Nuapur	157/6	151, 152	15.10.2011	2.61km	20m	Educational Institution-800m,Hospital-3km, Public Office -3km	740m	2.61km	connect with PWD Road	Outside
3	Panchalingeswar Stone Crusher	Rajesh Kumar Mohapatra	Champo	119/84	433,435,	12.11.2013	3.13km	40m	Educational Institution-2.6km,Hospital-2.6km, Public Office -2.6km	600m	3.13km	connect with PWD Road	Outside
4	Durga Stone Crusher	Daitari Behera	Angula	472/649	1227/2570,1227/2781	04.03.2013	4.17km	30m	Educational Institution-890m,Hospital-890m, Public Office -890m	460m	4.97km	connect with PWD Road	Outside
5	Sakhi Stone Crusher Unit	Narendra Nath Dhar	Gobindapur	333/02	91,94	21.12.2011	6.40km	700m from Gobindapur, 330 from Diaphokari	Educational Institution-1km,Hospital-1.5km, Public Office -1.5km	520m	6.36km	Quarry Road Connect with PWD Road	Outside
6	UMSL Stone Crusher Unit	Tapan Kumar Sahoo	Khanjamahal	135/200	458/484/626 458/483/625	24.01.2023							
				135/201	458/483/609,458/484/610,458/483/669,458/484,458/484/626/664								
7	Baidanath Stone Crusher Unit	Ashok Kumar Dhal	Khanjamahal	135/210	453/496,452/497, 452/674 ,452/672,451,453	21.07.2018	6.40km	1km	Educational Institution-1.20km,Hospital-2.00km, Public Office -2.00km	800m	6.36km	Quarry Road Connect with PWD Road	Southern boundary of Crusher Unit Co-terminus with the boundary of Eco-Sensitive Zone (between ESZ pillar no 128 & 129)
8	Saraswati Stone Crusher Unit	Suwendu Bhusan Behera	Khanjamahal	135/228	450/620,450/621/624, 267,268,269	17.07.2018	6.40km	above 1km	Educational Institution-1.29km,Hospital-2.00km, Public Office -2.00km	800m	6.36	Quarry Road Connect with PWD Road	outside
				135/226	450/620/680,450/621/624/681, 267/682,268/679,269/678								
9	Jagannath Stone Crusher Unit	Gajendra Prasad Das	Gobindapur	88	271, 274	1.10.2010	6.40km	above 1km	Educational Institution-3km,Hospital-2.08km, Public Office -2.08km	1.2km	6.36km	Quarry Road Connect with PWD Road	outside

10	Durga Condev Crusher Unit	Pramod Chandra Ratha	Khanjamahal	135/146	301/481/699, 301/481/700,303/480	21.11.2022							
11	Mahalaxmi Stone Crusher Unit(Mahumuhana)	Indurani Mohapatra	Mahumuhana	674/340	297/2548	16.10.2007	8.40km	530m	Educational Institution-1.8km,Hospital-1.8km, Public Office -1.8km	650m	10km	Quarry Road Connect with PWD Road	outside
12	Mukteswar 1 Stone Crusher Unit	Bidyadhar Mohapatra	Mahumuhana	674/92	297/2548/1	30.01.2002	8.40km	680m	Educational Institution-2.1km,Hospital-2.1km, Public Office -2.1km	900m	10.40km	Quarry Road Connect with PWD Road	outside
13	Mukteswar 2 Stone Crusher Unit	Bidyadhar Mohapatra	Mahumuhana	674/92	297/2548/1	30.01.2002	8.40km	680m	Educational Institution-2.1km,Hospital-2.1km, Public Office -2.1km	900m	10.40km	Quarry Road Connect with PWD Road	outside
14	Maa Stone Crusher Unit	Bhramarabara Nayak	Mahumuhana	674/1052	293	03.11.2018	8.40km	680m	Educational Institution-2km,Hospital-2km, Public Office -2km	1.5km	10.40km	Quarry Road Connect with PWD Road	-
15	M/S Brij Gopal Crusher Unit	Brij Gopal Construction Company Pvt. Ltd.	Dahisada	255	960, 961	01.03.2019							


 Range Officer,
 Soro Wildlife Range, Oupada
Forest Range Officer
Soro(W.L)Range, Oupada


 Tahasildar,Soro


 Regional Officer
 SPCB,Odisha,Balasore